

14.31½ hrs.

ADVOCATES (AMENDMENT)
BILL*

(Amendment of sections 24 and 55)

Shri Parashar (Shivpuri): I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961".

The motion was adopted.

Shri Parashar: I introduce the Bill.

14.32½ hrs.

ALL INDIA AYURVEDIC MEDICAL
COUNCIL BILL*

Shri A. T. Sarma (Chatrapur): I beg to move for leave to introduce a Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith."

The motion was adopted.

Shri A. T. Sarma: I introduce the Bill.

Mr. Deputy-Speaker: Next Bill, Shri Sivamurthi Swamy—not here.

Bills for consideration. Dr. Ram Manohar Lohia is not here. He has authorised Shri Ram Sewak Yadav.

14.32 hrs.

MOTOR VEHICLES (AMENDMENT) BILL*

(Amendment of section 24)

श्री यशपाल सिंह (कैराना) : मैं प्रस्ताव करता हूँ कि मोटर गाड़ी अधिनियम, 1939 में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1939".

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक को पेश करता हूँ।

14.33 hrs.

CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL

(Omission of Section 109) by
Dr. Ram Manohar Lohia.

श्री रामसेवक यादव (दाराबकी) :
उपाध्यक्ष महोदय, यह जो दण्ड प्रक्रिया संहिता 1898, में भागे संशोधन करने वाला विधेयक सदन के सामने पेश है इसको डाक्टर राम मनोहर लोहिया ने रखना था लेकिन चूंकि वह कुछ कारणवश सदन में इस समय उपस्थित नहीं हैं इसलिये मैं इस विधेयक को सदन के सामने प्रस्तुत कर रहा हूँ और ज्ञाता करता